

SHRI NARENDRA KUMAR SALVE :
rose-

MR. SPEAKER : Shri Salve also need not rise.

SHRI NARENDRA KUMAR SALVE (Betual) : You must give me half a minute. There is an equally explosive situation developing in Vidarbha.

MR. SPEAKER : I know once the claim of Telengana is conceded, Vidarbha and other things will start. I am not worried about it.

Therefore, Government will make a careful assessment.

A regards a team going to the State, I think we should watch the situation. After the discussion of the Home Ministry Demands, let us meet and find out. The Government's view must also be known. After all, all efforts must be to help ease the situation.

He has made a suggestion. I have been preventing him from raising this issue for the last two or three weeks. Shri Ranga also has been anxious about it. It is not a party question. We will consider all aspects. But we must take Government also into confidence before sending anybody and see to what extent it will help. Therefore, we shall consider all aspects calmly

SHRI P VENKATASUBBAIAH (Nandyal) : I am not raising a discussion at all, but I wanted to make

MR. SPEAKER : No.

SHRI MOHAMMAD ISMAIL (Barrackpore) : As regards the All India Taxi strike...

MR. SPEAKER : No. Nothing that is said will be recorded.

SHRI MOHAMMAD ISMAIL :**

SHRI JYOTIRMOY BASU (Diamond Harbour) :**

SHRI SHEO NARAYIAN (Basti) :**

MR. SPEAKER : He cannot raise issues like this here. Before a matter is raised here, it must be brought to my notice and I must consider it. I am not allowing any member to raise matters all of a sudden. Shri Reddy has been seeing me for three days. I also prevented Shri Salve from raising it. But just because there is some strike in the morning, he raises it here without notice. Where is discipline ? Where are the rules ? Where is Parliament ?

Papers to be laid on the Table.

12.54 hrs.

PAPERS LAID ON THE TABLE

Annual Reports of I. I. T., Delhi and Madras

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : Sir, On behalf of Dr. V.K.R.V. Rao, I beg to lay on the Table--

- (1) A copy of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1967-68.
- (2) A copy of the Annual Report of the Indian Institute of Technology, Madras for the year 1967-68. [Placed in Library. See No. LT--524/69].

Arms (Second Amendment) Rules and Indian Forest Service (Pay) Amendment Rules

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : I beg to lay on the Table--

- (1) A copy of the Arms (Second Amendment) Rules, 1969, published in Notification No. G. S. R. 431 (English version) and G. S. R. 434 (Hindi version) in Gazette of India dated the 22nd February, 1969, under sub-section (3) of section 44

of the Arms Act, 1959. [Placed in Library. See No. LT--525/69].

- (2) A copy of the Indian Forest Service (Pay) Amendment Rules, 1969, published in Notification No. G. C. R. 770 in Gazette of India dated the 15th March, 1969, under subsection (2) of section 3 of the All India Services Act, 1951 [Placed in Library. See No. LT--526/69].

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 26th March 1969, agreed without any amendment to the Customs (Amendment) Bill, 1969, which was passed by the Lok Sabha at its sitting held on the 22nd March, 1969

PRESIDENT'S ASSENT TO BILL

SECRETARY : Sir, I also lay on the Table the Appropriation (Vote on Account) Bill, 1969, passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 21st March, 1969.

12.55 hrs.

ESTIMATES COMMITTEE

Seventy-Second Report

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to present the Seventy-second Report of the Estimates Committee on the Ministry of Health and Family Planning and

Works, Housing and Urban Development (Department of Works, Housing and Urban Development)--Department of Printing and Stationery (Stationery Wing).

12.55 ¼ hrs.

DEMANDS FOR GRANTS--Contd.

Ministry of Home Affairs--Contd.

MR. SPEAKER : The House will continue the discussion on the Demands for the Grants of the Home Ministry. Shri Randhir Singh may continue his speech. I request him to finish quickly so that others will get a chance; he has already taken seven minutes.

12.55½ hrs.

[MR. DEPUTY-SPEAKER in the Chair]

श्री रणधीर सिंह : (रोहतक) उपाध्यक्ष महोदय, मैं परसों तकरीर कर रहा था कि दिल्ली में पुलिस के कर्मचारियों के खिलाफ जो मुकद्दमात चल रहे हैं उन से हम सब को बड़ी तथवीस है। मैं ने प्राप की माफत मिनिस्टर महोदय से दरकवास्त की थी कि उन सारे मामलात पर हमदर्दानी गौर किया जाय।

दूसरी चीज मैं भजं करना चाहता हूँ कि दिल्ली का जो शहर है बढ़ता चला जा रहा है और इस से दिल्ली के इर्दगिर्द बसे हुए देहाती किसानों को खतरा पैदा हो गया है। जिस तरह से अतिफिशा से एक बड़ा खतरा पैदा होता है उसी तरह से दिल्ली के इर्दगिर्द 30-30 और 40-40 मील पर बसने वाले जो किसान लोग हैं वह इस दिल्ली के बढ़ते हुए शहर से बड़ा खतरा महसूस कर रहे हैं। पहले से ही उनकी जमीनें डी०डी०ए० ने प्रथवा दिल्ली प्रशासन ने फीज कर के रक दी है। देहाती किसानों की हजारों लाखों एकड़ जमीन इस तरह से डी० डी० ए० के पास फीज पड़ी है। उन को